

ITEM NO.24

REGISTRAR COURT. 1

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SURAJIT DEY

Criminal Appeal

No(s). 898/2012

MANOJ KHATIK

Appellant(s)

VERSUS

STATE OF M.P.

Respondent(s)

Date : 05/01/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ashok Kumar Gupta Ii,Adv.

For Respondent(s)

Mr. Anil Kumar Pandey, Adv.
Mr. C. D. Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite opportunity granted to the learned Counsel
for the appellant, he does not choose to file the counter
affidavit.

Matter is in complete category.

List the matter before the Hon'ble Court as per
Rules.

(SURAJIT DEY)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.01.10
11:31:47 IST
Reason: